

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/66/2024

PETITION NUMBER : CP(IB)/132(CHE)2023

NAME OF THE APPLICANT : Tamilnad Mercantile Bank Ltd

NAME OF THE RESPONDENT(S) : R Subha

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT rules, 2016**

ORDER

Ld. PCS Mr. A.S. Sathish Kumar appears for the Applicant. Ld. Counsel
Mr. A.G.Sathyanarayana appears for Tamilnadu Mercantile Bank Ltd.

CP(IB)/132(CHE)2023

Order Reserved.

List IA/IBC/66/2024 for hearing on 18.04.2024.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

Phk